

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The resignation tendered by Sh. Sukhjit Mahi S/o Sh. Balvir Singh, from the post of Personal Assistant (P.A) of this office, is hereby accepted at his own request and he stands relieved from his duties with effect from 20.01.2024 (A/N).



(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

19.1.24

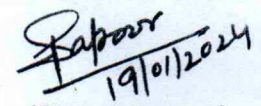
No. 4850-4875 /Estt.-I/PF/2024

Dated, Delhi the 19 JAN 2024

Copy forwarded for information and necessary action to :

1. The Drawing and Disbursing Officer, Accounts Branch, Central District/ West District, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
2. The Sr. Accounts Officer/Accounts Officer, Accounts Branch, West District, Tis Hazari Courts, Delhi, to disburse his salary as per rules.
3. The PAO concerned through concerned Accounts Branch.
4. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
5. The PRO/APRO, Tis Hazari Courts, Delhi.
6. A.O. (J), Recruitment Cell, Tis Hazari Courts, Delhi.
7. Dealing Officials (Central, Tis Hazari Courts) – Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
8. Dealing Officials (West District, Tis Hazari Courts, Delhi) – Leave Seat / Transfer & Posting Seat / General Branch / Computer Branch / Vigilance Branch.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Sh. Sukhjit Mahi, S/o Sh. Balvir Singh, Personal Assistant, posted in the Office Pool, West District, Tis Hazari Courts, Delhi, to tender his Relieving Report accordingly.

2348
408


19/01/2024

(Simmi Kapoor)

Administrative Officer (Judicial) (Admn-I)
Principal District & Sessions Judge's Office (HQs):
Tis Hazari Courts, Delhi